



AXIS BANK LTD.

Branch Address : Axis Bank Ltd., 3rd Floor, Gigaplex, NPC-1, MIDC, Airoli Knowledge Park, Mugulasan Road, Airoli, Navi Mumbai - 400708.
Registered Office : Axis Bank Ltd., "Trishul" -3rd Floor, Opp. Samartheshwar Temple, Near Law Garden, Ellisbridge, Ahmedabad -380006

DEMAND NOTICE

[Under S. 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI ACT) Read with Rule 3(1) of the Security Interest (Enforcement) Rule, 2002]]

The accounts of the following borrowers with **Axis Bank Ltd.** has been classified as NPA, the Bank issued notice under S. 13(2) of the SARFAESI Act on the dates mentioned below. In view of the non-service of notice on last known address of below mentioned Borrowers / Co-borrowers / Mortgagors / Guarantors, this public notice is being published for information of all concerned. The below mentioned Borrowers / Co-borrowers / Mortgagors / Guarantors are called upon to pay to **Axis Bank Ltd.** within 60 days from the date of publication of this Notice the amounts indicated below due on the dates together with future interest at contractual rates, till the date of payment, under the loan/and other agreements and documents executed by the concerned persons. As security for borrower's obligation under the said agreements, the respective assets shown against the name have been charged to **Axis Bank Ltd.**. If the concerned Borrowers / Co-borrowers / Mortgagors / Guarantors fails to make payment to Axis Bank Ltd. as aforesaid, then the **Axis Bank Ltd.** shall be entitled to exercise all or any of the rights mentioned under S 13(4) of the Act and the applicable Rules entirely at the risk of concerned Borrowers / Co-borrowers / Mortgagors / Guarantors as to cost and consequences. In terms of provisions mentioned in sub-section 13 of sec. 13 of the Act, all you shall not transfer by way of sale, lease, or otherwise any of the asset stated under security referred to in this notice without prior written consent of our Bank.

Name & Address of Borrowers/Co-Borrowers/Guarantors/ Mortgagors	Outstanding Amount in Rs.
1. Prashant Pralhad Mane 2. Yashwant Praihad Mane , 6 S-HIG, C-1, 1st Floor, Block No. 1st, Yelahanka, New Town, Bengaluru, Bangalore, Karnataka-560064. And Also At Flat No. 101, on the First Floor, in the building No. 1, of the society known as "Sadguru Garden A & B Co-operative Housing Society Ltd.", of Revenue Village- Kavesar, G. B. Road, Thane (West)-400 615, Dist. Thane. And Also At C/01004/A/1/Sunway Megapolis Hinjewadi, Phase 3, Megapolis, Man, Pune-411057. And Also At Flat No. A-1/603, on the First Floor, in the building No. 1 of the society known as "Sadguru Garden A & B Co-operative Housing Society Ltd.", of Revenue Village- Kavesar, G. B. Road, Thane (West)-400 615 Dist. Thane.	Rs. 44,03,730/- (Rupees Forty Four Lakh Three Thousand Seven Hundred Thirty Only) as on 14/09/2021 (including interest applied till 14/09/2021 only) plus further interest (at contractual rate of interest) From 14/09/2021 thereon till the date of repayment of total dues

HOME LOANS - PHR032701619078
HTR032704010516

Demand Notice: 20/09/2021

Date of NPA : 13/07/2021

Details of Mortgaged Property: Flat No. 101, on the First Floor, in the building No. 1 of the society known as "Sadguru Garden A & B Co-operative Housing Society Ltd.", Being and Bearing Survey No. 191, 192, Hissa No. 1 & 2 of Revenue Village- Kavesar, G. B. Road, Thane (West)-400 615 Dist. Thane. Area Admeasuring :- 579 Sq. Ft. Carpet Along With Parking Space No. 22 Admeasuring 188 Sq. Ft. Built Up Allotted In Building No. 3

Date : 21/11/2021

Authorised Officer, Axis Bank Ltd.



Bank of Baroda

Regional Office, Bengaluru North: 4th Floor, Vijaya Towers, 41/2, M G Road, Trinity Circle, Bengaluru-560 001. Ph: 080-25584066 (Extn. No.: 362/394/520)

AUCTION OF VEHICLES

Offers are invited from public for purchase of below mentioned vehicles on "As is where is", "As is what is", and "Whatever there is" condition

BRANCH NAME: COX Town

1. Name of the Borrower: Srinath N
Vehicle No: KA 03 NF 2989, Vehicle type: TOYOTA FORTUNER SIGMA 4
Year of manufacture: 2019
Reserve Price : Rs.28,00,000/- EMD : Rs. 2,80,000/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

BRANCH NAME: SANKEY ROAD

2. Name of the Borrower: DN PARAMESHWARA
Vehicle No: KA 04 AB 3821, Vehicle type: HYUNDAI XCENT CRDI SX(O)
Year of manufacture: 2016
Reserve Price : Rs.4,20,000/- EMD: Rs. 42,000/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

BRANCH NAME: BYATARANYAPURA

3. Name of the Borrower: RAJENDRAN KUMAR
Vehicle No: KA 04 MW 8504, Vehicle type: MARUTI SUZUKI EECO 5 SEATER WITH AC
Year of manufacture: 2019
Reserve Price : Rs.2,30,000/- EMD: Rs. 23,000/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

BRANCH NAME: WEST OF CHORD ROAD

4. Name of the Borrower: DM RAGHU
Vehicle No: KA 05 NA 3885, Vehicle type: MARUTI SUZUKI DEZIRE VDI
Year of manufacture: 2020
Reserve Price : Rs.6,75,000/- EMD : Rs.67,500/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

BRANCH NAME: MOODLUPALYA

5. Name of the Borrower: DINESH GEHLOT
Vehicle No: KA 41 MC 7883, Vehicle type: MARUTI SUZUKI SWIFT ZXI
Year of manufacture: 2020
Reserve Price : Rs.6,25,000/- EMD : Rs.62,500/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

BRANCH NAME: SANJAYNAGAR

6. Name of the Borrower: SADASHIV KUMAR
Vehicle No: KA 04 MR 2650, Vehicle type: Maruti Suzuki I LT.D.
Year of manufacture: 2016
Reserve Price : Rs.5,25,000/- EMD : Rs.52,500/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

BRANCH NAME: DASANPURA

7. Name of the Borrower: MR. MEHABOOB SAB MK
Vehicle No: KA 01 AG 5258, Vehicle type: TATA INDICA ZEST XE QJET 75 PS BSIV
Year of manufacture: 2018
Reserve Price : Rs. 3,40,000/- EMD : Rs. 34,000/-
Bidding date : 21.12.2021 @ 11 AM, Auction date:21.12.2021 between 11am to 1 pm

Vehicle Inspection: For Sl. No. 1, 3,6 & 7: M/s Phoenix Ware House @ vidyaranypura , For Sl. No. 2, 4 & 5: M/s SAI KARUNA Ware House @ Ramsandra
Time of auction - 11 AM to 1 PM
Earnest Money Deposit (EMD) - 10% of the reserve price by Banker's Cheque / Demand Draft favouring Bank of baroda. Bid increase amount Rs.3000/-
Open auction Venue : M/s Phoenix Ware House @ vidyaranypura

Important Terms and conditions of sale: 1. The vehicles mentioned above will be sold on "AS IS WHERE IS and WHATEVER THERE IS" and "WITHOUT RECOURSE" basis and will not be sold below reserve price. 2. The interested bidders are advised to may contact- 080-25011520 the concerned. Officer at the above details and may also visit Bank website: www.bankofbaroda.in 3. Sale shall be confirmed in favour of the purchaser who has offered the highest sale price and shall be subject to confirmation by the secured creditor. 4. Bank reserves the right to cancel the bid at any time due to any administrative reasons, deficiency and deviations in terms and conditions or any other reasons. 5. If the Successful bidder fails to pay sale amount within 10 days from auction date, the EMD paid shall be forfeited. 6. The successful bidder shall bear the charges payable for Insurance, Registration fee, etc., as per applicable laws in State. All bidders shall be deemed to have read and understood the terms and conditions of sale and be bound by them The intending bidders may contact Bank of Baroda, above Branch, Bangalore at the above mentioned address for ascertaining the details of vehicle and also for inspection of property on the date fixed by the respective Branch.

Date: 20/11/2021, Place: Bangalore

Sd/- Authorised Officer

“IMPORTANT”

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FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s AL AMEEN GREEN ENERGY PRIVATE LIMITED

1. Name of corporate debtor	AL Ameen Green Energy Private Limited
2. Date of incorporation of corporate debtor	07/10/2013
3. Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40300TN2013PTC093254
5. Address of the registered office and principal office (if any) of corporate debtor	New No.132, Old No.67, Ramasamy Street, Muthial Pet, Chennai - 600001 IN
6. Insolvency commencement date in respect of corporate debtor	17/11/2021
7. Estimated date of closure of insolvency resolution process	16/05/2022 (180 days)
8. Name and registration number of the insolvency professional acting as interim resolution professional	S Vaidyanathan IBBI Registration Number: IBBI/PA-002/IP- N00934/2019-2020/12978
9. Address and e-mail of the interim resolution professional, as registered with the Board	Fiat No.5, Ashtalakshmi Apartments, 14/35 Sarangapani street, T. Nagar, Chennai 600 017. Email: vaidyanathanuco@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Decode Resolvency International Pvt Ltd, 1101, Floor-11, Plot-211, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai, Maharashtra 4000 21. Email: crp.aagepl@decoderesolvency.com
11. Last date for submission of claims	01/12/2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the AL Ameen Green Energy Private Limited on November 17, 2021.

The creditors of AL Ameen Green Energy Private Limited, are hereby called upon to submit their claims with proof on or before December 01, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Date: November 21, 2021

Place: Chennai

IRP S Vaidyanathan

IBBI Regn. No.: IBBI/PA-002/IP-N00934/2019-2020/12978



UNIPLY DECOR LIMITED

CIN: L65910TN1988PLC016616
Registered Office: No. 37, T.T.K. Road, C.I.T Colony, Alwarpet, Chennai 600 018.

AUDITED FINANCIAL RESULTS FOR THE YEAR ENDED 31.03.2021

(Rs. in lakhs except per share data)

S.No.	Particulars	Quarter ended Audited		Quarter ended Unaudited	Year ended Audited	
		31.03.2021	31.03.2020	31.12.2020	31.03.2021	31.03.2020
1.	Total Income	-	580.03	-	-	5,235.50
2.	Net Profit/ (Loss) Before Tax & Exceptional Items	(3,762.53)	(288.38)	(281.30)	(4,580.64)	(290.23)
3.	Net Profit/ (Loss) Before Tax (After Exceptional Items)	(24,749.02)	(288.38)	(281.30)	(25,567.13)	(290.23)
4.	Net Profit/ (Loss) After Tax & Exceptional Items	(24,360.36)	(288.38)	(281.30)	(25,178.47)	(428.99)
5.	Total Comprehensive Income for the period	(24,360.36)	(288.38)	(281.30)	(25,178.47)	(428.99)
6.	Paid up Equity Share Capital, Equity Shares on Rs. 2/- each.	2,446.86	2,446.86	2,446.86	2,446.86	2,446.86
7.	Earnings per equity share (Face Value on Rs. 2/-) (Not Annualised)					
	a) Basic	(19.91)	(0.44)	(0.23)	(20.58)	(0.35)
	b) Diluted	(19.91)	(0.44)	(0.23)	(20.58)	(0.35)

Notes:

1. The above is an extract of the detailed format of Financial Results for the quarter and year ended 31st March, 2021 filed with Stock Exchange under Regulation 33 of SEBI (LODR), Regulations, 2015. The full e-format of the Financial Results for the quarter and year ended 31st March, 2021 are available on the stock exchange website (www.bseindia.com) and on the Company's website www.uniplydecor.com.

2. The above Audited standalone financial results have been reviewed by the Audit Committee and approved by the Board at their respective meeting held on 17-11-2021

3. The figures for the previous periods have been regrouped/reclassified wherever necessary.

For and on behalf of the Board of Directors
UNIPLY DECOR LIMITED

Keshav Narayan Kantamneni
Chairman & Managing Director
DIN: 06378064

Place : Chennai
Date : 17.11.2021

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